

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	9,353,472.0	11,218,439.2	11,414,689.4	13,309,777.3
I. TAX REVENUE (A+B)	6,801,982.6	7,904,785.6	8,111,924.0	9,472,565.5
A. State's Own Tax Revenue (1 to 3)	4,607,089.0	5,395,849.7	5,514,666.3	6,450,685.2
1. Taxes on Income (I+ii)	41,761.4	46,495.7	45,008.8	50,684.1
i) Agricultural Income Tax	1,733.6	1,427.7	1,484.1	1,590.9
ii) Taxes on Professions, Trades, Callings and Employment	40,027.8	45,068.0	43,524.7	49,093.2
2. Taxes on Property and Capital Transactions (i to iii)	607,608.3	704,740.3	705,988.2	819,909.7
i) Land Revenue	75,089.7	76,326.7	73,119.5	82,279.6
ii) Stamps and Registration Fees	526,589.4	622,011.2	626,701.3	730,398.8
iii) Urban Immovable Property Tax	5,929.3	6,402.4	6,167.4	7,231.4
3. Taxes on Commodities and Services (i to vii)	3,957,719.2	4,644,613.6	4,763,669.3	5,580,091.4
i) Sales Tax (a to f)	2,788,384.2	3,340,251.1	3,419,853.8	4,034,018.0
a) State Sales Tax/VAT	2,539,512.5	2,962,302.6	3,013,432.8	3,565,803.7
b) Central Sales Tax	226,860.8	240,413.2	260,104.6	302,947.7
c) Sales Tax on Motor Spirit and Lubricants	7,090.6	130,174.2	138,156.6	155,287.6
d) Surcharge on Sales Tax	718.9	146.0	30.5	28.5
e) Receipts of Turnover Tax	741.1	768.8	921.3	1,151.5
f) Other Receipts	13,460.3	6,446.2	7,208.1	8,799.0
ii) State Excise	591,690.1	6,97,670.0	7,08,114.7	8,27,437.1
iii) Taxes on Vehicles	243,976.9	2,80,069.9	2,76,660.7	3,27,160.5
iv) Taxes on Goods and Passengers	113,253.7	1,16,631.3	1,26,656.7	1,47,250.3
v) Taxes and Duties on Electricity	173,423.4	1,60,685.7	1,70,211.0	1,84,213.7
vi) Entertainment Tax	12,937.0	15,314.3	14,146.1	16,151.5
vii) Other Taxes and Duties	34,053.9	33,991.3	48,026.2	43,860.2
B. Share in Central Taxes (i to ix)	2,194,893.7	25,08,936.0	25,97,257.7	30,21,880.2
i) Corporation Tax	844,538.7	1,006,114.4	1,013,592.7	1,139,973.6
ii) Income Tax	447,093.7	480,055.4	517,121.7	595,047.3
iii) Estate Duty	—	—	—	—
iv) Other Taxes on Income and Expenditure	0.1	-5.0	-3.9	-3.9
v) Taxes on Wealth	1,707.4	3,073.7	3,520.4	4,282.9
vi) Customs	378,893.3	406,631.7	436,321.0	520,994.3
vii) Union Excise Duties	305,459.3	358,573.4	354,335.4	417,799.4
viii) Service Tax	217,198.2	254,504.3	272,230.2	343,797.6
ix) Other Taxes and Duties on Commodities and Services	2.9	-12.0	140.1	-11.0
II. NON-TAX REVENUE (C+D)	2,551,489.3	3,313,653.5	3,302,765.2	3,837,211.7
C. State's Own Non-Tax Revenue (1 to 6)	916,522.0	1,026,200.5	1,063,876.6	1,198,972.6
1. Interest Receipts	156,254.4	164,319.7	202,208.3	193,826.1
2. Dividends and Profits	6,756.8	6,447.8	10,104.0	8,923.2

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	All STATES			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5
3. General Services	189,862.2	1,85,631.6	165,181.9	200,783.4
of which: State Lotteries	54,402.2	20,463.6	24,638.4	29,644.5
4. Social Services (i to ix)	117,974.3	139,624.6	154,871.5	194,486.0
i) Education, Sports, Art and Culture	60,026.3	66,136.7	84,271.7	108,478.6
ii) Medical and Public Health	11,597.2	14,019.8	14,588.7	16,021.6
iii) Family Welfare	536.6	1,013.6	1,488.7	1,582.5
iv) Housing	2,531.2	2,962.4	2,854.2	3,013.1
v) Urban Development	22,842.4	34,183.5	25,325.7	37,507.1
vi) Labour and Employment	5,942.5	5,167.3	10,127.7	11,230.3
vii) Social Security and Welfare	2,654.4	3,264.0	3,725.0	3,455.2
viii) Water Supply and Sanitation	7,269.0	7,714.7	7,173.7	7,753.9
ix) Others	4,574.6	5,162.6	5,316.2	5,443.7
5. Fiscal Services	3.2	1.6	1.1	1.2
6. Economic Services (i to xvii)	445,671.1	530,175.1	531,509.8	600,952.8
i) Crop Husbandry	5,635.5	4,833.6	5,557.4	5,807.7
ii) Animal Husbandry	998.4	1,339.9	1,459.5	1,610.4
iii) Fisheries	1,134.8	1,318.3	1,221.9	1,163.3
iv) Forestry and Wildlife	33,705.0	39,588.3	36,683.7	39,513.5
v) Plantations	29.2	28.3	21.2	32.2
vi) Co-operation	3,695.0	4,230.3	4,396.1	4,591.4
vii) Other Agricultural Programmes	1,141.5	1,085.5	1,249.0	1,298.6
viii) Major and Medium Irrigation Projects	26,793.9	37,346.0	40,742.9	41,648.6
ix) Minor Irrigation	6,379.1	11,454.1	12,356.4	17,072.7
x) Power	45,570.1	64,293.8	60,072.2	67,130.2
xi) Petroleum	32,563.0	36,314.2	50,259.9	59,330.3
xii) Village and Small Industries	1,647.5	1,159.8	1,214.2	1,081.7
xiii) Industries@	2,26,974.6	2,51,697.2	2,47,639.2	2,84,024.1
xiv) Ports and Light Houses	5,059.0	6,925.9	6,381.7	8,969.5
xv) Road Transport	9,675.5	12,994.8	11,489.2	14,236.9
xvi) Tourism	625.1	957.7	1,347.8	1,917.8
xvii) Others*	44,043.8	54,607.3	49,417.5	51,523.8
D. Grants from the Centre (1 to 5)	1,634,967.2	2,287,453.0	2,238,888.5	2,638,239.1
1. State Plan Schemes	776,355.3	1,139,685.5	1,120,799.9	1,329,006.6
of which: Advance release of Plan Assistance for Natural Calamities	0.2	—	—	—
2. Central Plan Schemes	35,866.1	59,434.7	64,270.4	1,16,201.2
3. Centrally Sponsored Schemes	328,291.2	479,842.0	495,891.0	552,294.2
4. NEC/ Special Plan Scheme	5,364.0	9,184.8	10,399.7	13,135.8
5. Non-Plan Grants (a to c)	489,090.6	5,99,306.0	5,47,527.5	627,601.4
a) Statutory Grants	276,624.3	306,600.7	278,647.1	363,202.2
b) Grants for relief on account of Natural Calamities	52,180.5	37,635.9	42,698.0	40,805.8
c) Others	160,285.8	255,069.5	226,182.4	223,593.5

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	250,241.0	228,601.5	227,143.4	288,034.4	32,000.4	36,819.6	30,532.0	45,994.6
I. TAX REVENUE (A+B)	164,777.5	202,460.0	201,280.0	261,500.0	14,969.8	22,290.0	17,604.9	22,947.2
A. State's Own Tax Revenue (1 to 3)	164,777.5	202,460.0	201,280.0	261,500.0	14,969.8	22,290.0	17,604.9	22,947.2
1. Taxes on Income (i+ii)	—	—	—	—	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	13,557.7	23,000.3	24,000.0	43,000.0	525.6	1,153.8	904.5	1,226.5
i) Land Revenue	0.2	0.3	0.3	0.3	6.2	14.2	10.0	13.6
ii) Stamps and Registration Fees	13,557.5	23,000.0	23,999.7	42,999.7	519.3	1,139.6	894.5	1,212.9
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	151,219.8	179,459.7	177,280.0	218,500.0	14,444.2	21,136.2	16,700.4	21,720.7
i) Sales Tax (a to f)	120,686.2	145,000.0	140,000.0	170,000.0	10,175.1	12,448.3	10,984.7	13,956.1
a) State Sales Tax/VAT	108,388.4	145,000.0	125,000.0	153,000.0	5,950.0	10,078.3	8,384.7	11,356.1
b) Central Sales Tax	12,291.8	—	14,990.0	16,990.0	4,225.1	2,370.0	2,600.0	2,600.0
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	6.1	—	10.0	10.0	—	—	—	—
ii) State Excise	20,270.9	23,000.0	24,000.0	30,000.0	3,785.5	7,780.0	5,077.0	6,885.0
iii) Taxes on Vehicles	7,075.5	7,999.7	9,500.0	13,700.0	482.7	898.6	636.5	876.7
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	—	—	—	—	—	—	—	—
vi) Entertainment Tax	534.0	—	900.0	910.0	—	—	—	—
vii) Other Taxes and Duties	2,653.2	3,460.0	2,880.0	3,890.0	0.9	9.3	2.2	3.0
B. Share in Central Taxes (i to ix)	—	—	—	—	—	—	—	—
i) Corporation Tax	—	—	—	—	—	—	—	—
ii) Income Tax	—	—	—	—	—	—	—	—
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	—	—	—	—	—	—	—	—
vi) Customs	—	—	—	—	—	—	—	—
vii) Union Excise Duties	—	—	—	—	—	—	—	—
viii) Service Tax	—	—	—	—	—	—	—	—
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	—	—	—
II. NON-TAX REVENUE (C+D)	85,463.6	26,141.5	25,863.4	26,534.4	17,030.6	14,529.6	12,927.1	23,047.4
C. State's Own Non-Tax Revenue (1 to 6)	41,889.5	4,482.9	6,404.7	7,255.6	7,427.9	1,300.0	1,350.0	1,210.0
1. Interest Receipts	38,698.4	2,067.5	3,698.1	4,295.5	373.0	639.7	238.6	356.4
2. Dividends and Profits	465.9	415.0	450.0	480.0	48.4	79.4	28.3	42.3

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	1,018.4	945.5	1,095.4	1,188.5	170.8	287.6	220.0	328.6
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	615.9	583.9	733.2	798.5	179.8	206.1	198.6	296.7
i) Education, Sports, Art and Culture	160.6	230.0	210.0	230.0	6.1	11.9	2.0	3.0
ii) Medical and Public Health	362.8	265.0	410.0	430.0	107.8	100.4	110.0	164.3
iii) Family Welfare	—	—	—	—	—	—	—	—
iv) Housing	37.4	38.0	50.0	65.0	5.4	6.2	1.5	2.2
v) Urban Development	—	0.1	0.1	0.1	2.5	0.6	0.3	0.4
vi) Labour and Employment	52.7	49.0	60.0	70.0	11.1	15.9	6.5	9.7
vii) Social Security and Welfare	2.3	1.6	2.5	2.7	4.2	10.3	7.7	11.6
viii) Water Supply and Sanitation	—	—	—	—	41.6	57.7	67.9	101.4
ix) Others	0.1	0.2	0.6	0.7	1.1	3.0	2.7	4.0
5. Fiscal Services	—	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	1,090.8	471.0	428.0	493.2	6,655.8	87.2	664.5	186.0
i) Crop Husbandry	3.3	2.0	1.6	1.8	4.1	4.8	3.5	5.2
ii) Animal Husbandry	5.8	3.5	5.1	5.6	1.3	5.2	2.8	4.2
iii) Fisheries	0.8	0.8	0.5	0.6	2.0	3.8	1.1	1.6
iv) Forestry and Wildlife	1.0	0.5	1.5	1.8	0.3	1.0	0.3	0.4
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1.9	1.5	1.5	2.0	2.6	2.4	2.7	4.0
vii) Other Agricultural Programmes	0.5	0.3	0.3	0.5	0.2	0.1	0.1	0.2
viii) Major and Medium Irrigation Projects	54.1	103.0	99.0	120.0	—	—	—	0.1
ix) Minor Irrigation	—	0.7	0.1	0.1	1.5	4.6	3.5	5.2
x) Power	115.3	170.0	150.0	170.0	6,627.1	—	540.0	—
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	789.6	49.0	45.0	45.7	1.4	5.2	2.4	3.6
xiii) Industries@	2.5	0.9	2.3	2.3	-36.1	14.5	14.5	21.7
xiv) Ports and Light Houses	—	—	—	—	28.6	8.0	65.3	97.5
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	6.5	4.3	6.0	6.5	6.2	10.1	4.4	6.6
xvii) Others*	109.5	134.5	115.1	136.3	16.5	27.5	23.9	35.7
D. Grants from the Centre (1 to 5)	43,574.0	21,658.6	19,458.7	19,278.8	9,602.7	13,229.6	11,577.1	21,837.4
1. State Plan Schemes	18,882.9	21,658.6	8,516.3	4,125.0	9,602.7	3,797.7	2,832.8	6,200.0
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,304.0	—	1,400.0	1,587.7	—	600.0	810.0	900.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	23,387.2	—	9,542.4	13,566.1	—	8,831.9	7,934.3	14,737.4
a) Statutory Grants	3,250.0	—	3,250.0	3,250.0	—	3,870.0	901.9	1,500.0
b) Grants for relief on account of Natural Calamities	—	—	—	—	—	—	1,250.0	8,000.0
c) Others	20,137.2	—	6,292.4	10,316.1	—	4,961.9	5,782.4	5,237.4

‘—’ : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Note: 1. Break up of share in central taxes has been classified under Union Excise Duties to make the series consistent.

2. Data pertaining to Jammu and Kashmir for 2010-11 is taken from Finance Accounts of the State published by CAG.

Source : Budget Documents of the State Governments.